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ARREARS OI IM'. IN MAHARASHTRA

37 1. SHRIMATI SATYAVATI DANG: Will tin Minister of I <u>BOUR</u> AND RE II Mill I rATION In- pleased to state :

(a) the yearwise arrears of Provident Funds i ihe mines in coalfields near Nagpur in Maharashtra Ior tlie hist five wins;

du whether any ol lin mines belong to individuals, partnership firms oi private limited companies or closely-held companies; IMHI

K i ir so, the action taken for the realisation of the IM', duesi

I 111. MINIS IKK Oh LABOUR AND REHABILITATION (SHRI R. K. KHADI I K ',R'i : (a) m (c) [nformation is being collected. It will be laid down on the fable ol the Sabha in due course.

PROVIOKNT FUND ARREARS

372. SHRI KALYAN ROY : Will the Minister ol LABOUR AND REHABILI rATION be pleased to state whether nearly Rs. 31 lakhs ol Coni Mines Provident Fund contributions which have nol been deposited by tlie managements of Patmohana. Damoda and Western Kajora coal mines, have since been realised; if not, what, ls the <u>lot.il</u> amount which has been collected so Ear?

IHE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K.. KHADI IK AR I : The Coal Mines Provident Fund authorities have reported as under: —

l'otal dues outstanding from Patmohana, Damoda and Western Kajora Collieries as on 31-3-1972 were Rs. 30.8 lakhs. The dues amounting to Rs. .10.8 lakhs were approxi male as final assessment for a portion of the period ol default w^Tas not then complete. Final assessment has now been completed upto April, 1072 in respect of Patmohana Colliery, upto August, 1972 in respeei of Damoda Collier) and upto June, 1!>72 in respect of Western Kajora Colliery, ['hi total amount outstanding from these three coal mines foi ihe period upto which assessment has been completed as stated above comes io Rs. 42.89 lakhs out of which Ks. 'I.SS lakhs have been recovered leaving a balance of Rs. 33.01 lakhs.

JI 1KIM VIOU P>(IMKS

37.3. SHRI BRAHMANANDA PANDA:

sliri J. S. 1 MAK : Shri Ch<u>indra</u> Shekhar Shri Gurumukh Singh Musafir : Shri Krishan Kant : Shri V. B. Raju :

Will ihe Minii. i of EXTERNAL Al I- MRS be pleasi (1 tn slate :

(a) whether Government's attention has been drawn in tlie warning given bj Scien lis|s III ihe ni. MI Pugwash ((inference' to i¹; 'lint thai mafia or ihe Black Septem-roup pf Ai.ih Terrorists might hold the world to ransom with thei] own atom bombs: and

i!n il so, whal is Government's assessment of ihe situation?

IIU, Dill I'. MINISTER IN I HP. MINISTRY OI EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH); (a) Governmenl n Ihe statemen! issue,] h\ the Pugwash Conference'

which includes ihe following: —

"There is a danger, to some deg read) present, thai processed fissile materials in storage or in transit may fall into the hands ol irresponsible, possible <ri-miii.i! ni fanatical groups. The need for ensuring the physical protection of lissile materials, b) both international and national means, must be strongly emphasized".

(bj Governmenl are cognisant of the need Ior ensuring tlie physical protection of fissile materials. In particular, the possibility ol pilferagi or unauthorised use of such materials i one ni the dangers inherent in Ifie continued manufacture and stock-piling ol nucleai weapons bv the Nuclear Weapon> Powers. Government, therefore, have continued to press for effective measures ni um lea, disarmament as il,,- only <u>ine.nr-</u> io averting such a danger.